

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 408 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Kei Industries Ltd. Vs. Ultra Mega Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Bhumika Kapoor, Advocate for the Petitioner


ORDER

Ld. Counsel for the Petitioner, Ms. Bhumika Kapoor submits that she wishes to withdraw the said petition with the liberty to file a fresh one.

Dismissed as withdrawn. Liberty granted subject to statutory limitations



(S. S. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)